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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP (CAA) No. 64/NCLT/AHM/2017  
In CA(CAA) No. 62/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: **Gopal Glass Works Ltd. &  
Gopal Mirror Coating Pvt. Ltd. (Joint Application)**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	<i>SWATI SOPARKAR</i>	ADVOCATE	PETITIONERS	<i>Swati Soparkar</i>
2.				

**ORDER**

Learned Advocate Mrs. Swati Soparkar present for Petitioners.

Learned counsel for petitioner requested time to file application to condone the delay in filing the petition.

List the matter on 24.07.2017.

*19/7/17*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 19th day of July, 2017.